

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-15(ND) 2018

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.01.2018

NAME OF THE COMPANY: Modern Construction Company Delhi Vs. Orris Infrastructure Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner:	Mr. Arun Batla, Ms. Neha Kumari and Mr. Saumaya Jain, Advocates		
	For the Respondent:	None		

ORDER

Notice to the Respondent vide all modes including electronic mode returnable on 17th January, 2018 as well through the process of the Bench. Affidavit of service be filed. Dasti.

-s-d-1

(Deepa Krishan)
Member (T)

-s-d-1

(Ina Malhotra)
Member (J)

(Sapna Bhatia)